

(41)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 02.30 PM ON

05/10/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/52/IB/2018  
PETITION NUMBER : TCP/10/(IB)/2017  
NAME OF THE PETITIONER(S) : GULFPETRO CHEM FZC  
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD  
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	N.P. VIJAYKUMAR M. SAVITHA DEVI	counsel for RP	Msd
2.	P.L. Narayanan I. Sivakami R. Sivakumar Srivatsa Raghavan	Counsel for LOC	R. Sivakumar
3.	led by senior counsel Mr. T.R. SESHADRI VIKRAM P JAIN SHWETHA VASUDEVAN for TK Bhaskar	counsel for the Applicant	Shwetha

ORDER

Counsel for Applicant is present. The Resolution Professional along with his Counsel is present. Counsel for CoCs is present. In view of the order that came to be passed in MA/431/IB/2018 filed in MA/289/IB/2018 in TCP/10/IB/2017, this Application has become infructuous. Therefore, the same stands **dismissed**.

  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)

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